

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1382
TO BE ANSWERED ON FEBRUARY 13, 2025**

MAINTENANCE OF GARBAGE DUMP IN CHANDIGARH

NO. 1382. SHRI MANISH TEWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total budgetary expenditure incurred to clear the garbage dump in Sector 38 West, Chandigarh (Dadu Majra) since April 1, 2019, month-wise;**
- (b) the total budgetary expenditure for the maintenance of the garbage dump, including the cost of air fresheners, perfumes, and odour-suppressing measures since April 1, 2019, month-wise;**
- (c) the total quantity of legacy waste still lying at the garbage dump in Sector 38 West, Chandigarh as of January, 2025;**
- (d) the quantity of concurrent waste being dumped daily at the site along with the monthly volume of concurrent waste currently being managed at the site;**
- (e) whether the Government has a plan to fully clear the garbage dump, if so, the time by which the garbage mountain is expected to cease to exist and if not, the reasons therefor; and**
- (f) the steps taken/being taken by the Government to ensure scientific waste management and to prevent the recurrence of such garbage dumps in the future?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): With the vision to achieve “Garbage Free” status through source segregation, door-to-door collection and scientific processing of municipal solid waste including remediation of dumpsites, Government launched SBM – Urban 2.0 on 1st October, 2021. Central Financial Assistance as Central share is provided for setting up of waste processing facilities such as remediation of waste dumpsites, Material Recovery Facilities (MRFs), Construction and Demolition (C&D) waste to energy plants waste to compost plants etc. to States/Uts on the basis of their City Solid Waste Action Plan duly approved by the State Level Technical Committee. The Central Share funds are released to the States/Uts which further distributes funds along with the State Share to the ULBs as per their action plan.**

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As such no separate allocation of fund has been made for remediation of legacy waste dumpsite. However, funds are released for remediation of legacy waste dumpsites under Solid Waste Management (SWM) component of SBM-U 2.0. Under SBM-U 2.0, an amount of Rs. 28.50 crores as central share has been approved for remediation of legacy waste dumpsite for UT of Chandigarh.

As information furnished by UT of Chandigarh, 1st and 2nd dumps of legacy waste have already cleared and the bio-remediation of 3rd dump has now been commenced of approximate quantity 2.40 LMT as of January 2025.

(e) & (f) : Sanitation is a State subject under 7th schedule of the constitution. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. As per information provided by UT of Chandigarh, the bio-remediation of remaining legacy waste has already started and entire waste will be cleared by 31.07.2025 with subject to weather conditions.

To support the cities to handle the projects in a timely and environmentally friendly manner and also to support the States/ULBs efforts to plan, design and execute the sanitation and solid waste management projects in the urban areas, Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management and issue various Advisories & Guidelines on Disposal of Legacy Waste and on Landfill Reclamation from time to time for choosing appropriate technologies to manage solid waste. Model Procurement Documents have also been shared with all States to expedite the bidding process. The selection of treatment technologies is open to ULBs/State Governments.
